

**Increase in rent limit for requisition of
Private Houses for Allotment Cols.
Lt. Cols and Majors**

3331. SHRI KRISHNA CHANDRA
PANDEY :

PROF. AJIT KUMAR MEHTA:

Will the Minister of DEFENCE be
pleased to state :

(a) whether Government have recently
decided to increase the rent limit for requisition of private houses for allotment to Cols. Lt. Cols and Majors of the army, etc. in Delhi and other cities ; and

(b) if so, the details of the increase for the above mentioned officers and the date from which it is effective ?

THE MINISTER OF STATE IN THE
MINISTRY OF DEFENCE (SHRI K. P.
SINGH DEO) : (a) No, Sir.

(b) Does not arise.

**Balance of Trade between India and Soviet
Union**

3332. SHRI BRAJAMOHAN
MOHANTY : Will the Minister of COM-
MERCE be pleased to state :

(a) whether Soviet Union is incurring
adverse balance of trade with India during
the last three years and if so, the annual
figures of each year ;

(b) whether it is a fact that import from
Soviet Union to India is not picking up to
the contemplated level and if so, the reasons
thereof ; and

(c) whether this matter figured in any
discussions or negotiations held between top
level leadership of both the countries during
this year and if so, what new proposals
emerged to promote the balanced growth of
Indo-Soviet Trade with details ?

THE MINISTER OF STATE IN THE
MINISTRY OF COMMERCE (SHRIMATI
RAM DULARI SINHA) : (a) Yes, Sir. The
Soviet Union had adverse balance of trade
with India to the tune of about Rs. 213
crores, Rs. 349 crores and Rs. 133 crores in
1980-81, 1981-82 and 1982-83 (April to
January) respectively.

(b) Nearly 80% of our imports from
the Soviet Union consist of crude oil and
petroleum products. The quantities of these
items offered by the Soviet Union for 1983
have been fully contracted for.

(c) The question regarding imbalance in
bilateral trade was discussed with the Soviet
delegations which visited India in April and
May, 1983. As a follow-up measure of these
discussions, Government have set up an
Inter-ministerial Working Group and a
Standing Working Committee to monitor
India's trade with the Soviet Union and to
study problems relating to import of equip-
ment and technology from the USSR. Efforts
are also being made to find solution to the
problems during bilateral trade talks.

**Large Scale Benami Applications for
Maruti Car**

3333. SHRI K. RAMAMURTHY :
Will the Minister of FINANCE be pleased to
state :

(a) whether the bookings for Maruti Car
have been investigated by the Directorate of
Revenue Intelligence for large scale benami
applications ; and

(b) if so, the results of the investigation
and the action taken thereon ?

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI PAT-
TABHI RAMA RAO) : (a) No, Sir.

(b) In view of (a) above, the question
does not arise.

**Setting up Branch of A.G. Office at
Aurangabad**

3334. SHRI UTTAM RATHOD : Will
the Minister of FINANCE be pleased to
state :

(a) whether it is a fact that seven districts
of Marathwada region in Maharashtra are
controlled by A.G's Office at Nagpur ;

(b) whether it is also a fact that so many
Government servants have complained against
inconvenience caused to them ; and

(c) whether Government propose to set
up a branch of A.G's Office at Aurangabad
for the convenience of Marathwada region ?